

3
O.A. No.267/2008

ORDER DATED 1ST FEBRUARY, 2011

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
&
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri A. Kanungo, Ld. A.S.C. for the Respondents.
Neither the applicant nor his Counsel is present.

2. This matter was listed first time on 23.07.08 with a direction to put up when moved again. Thereafter, neither the applicant nor his Counsel had taken any step for listing of the matter.

3. Today when the matter was called, neither the applicant nor his Counsel appeared. Further, Sri Kanungo, Ld. A.S.C. for the Respondents submits that since this matter is of selection of "Sepoy" for the year 2008, it appears that application has become anfructuous.

4. In the aforesaid premises this O.A. is dismissed for default.


JUDL. MEMBER


ADMN MEMBER